

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 2194
TO BE ANSWERED ON 08.03.2021

PRESERVATION OF LESS NUMBER OF MONUMENTS IN BIHAR

2194. SHRIMATI VEENA DEVI:

Will the Minister of Culture be pleased to state:

- (a) the reasons for preservation of less number of monuments in Bihar in comparison to other States of India;
- (b) whether there is any proposal to increase the number of monuments of Bihar to be declared as Centrally protected monuments; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM

(SHRI PRAHLAD SINGH PATEL)

- (a) Archaeological Survey of India protects monuments and sites that are found to be of National importance under the provision of Ancient Monuments and Archaeological Sites and Remains Act, 1958. As of now, 70 monuments/sites in Bihar have been notified for protection by the Central Government. There are several States which have lesser number of protected monuments compared to Bihar.
- (b) At present there is no proposal.
- (c) Does not arise.
